

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 136(ND)/2016

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.11.2017**

**NAME OF THE COMPANY: Peacock Group Inc & Anr Vs. M/s Direct
Resource India Pvt. Ltd. & Ors**

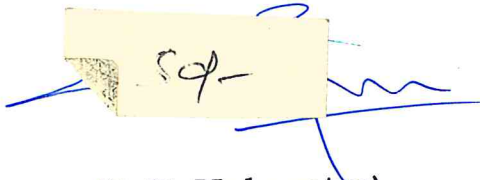
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Saurabh Kalia, Mr. Manav Bhargava and Mr. David Richard Gault, Advocates		
	For the Respondent:	Mr. Chandra Shekhar Yadav, Advocate Captain P. Chopra, R-2 in person. Parikshit Chopra, R5		

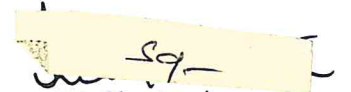
ORDER

No time left.

Adjourned to 27th November, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**